

रोका जा सके और यदि हां, तो उसका व्यौरा क्या है;

(ख) क्या यह सच है कि महाराष्ट्र सरकार ने उपर्युक्त सूची में छत्रपति शिवाजी का नाम शामिल करने का सुझाव दिया है; और

(ग) यदि हां, तो उस सुझाव को अस्वीकार किये जाने के क्या कारण हैं?

वणिज्य मंत्रालय में उम-खत्री (श्री मोहम्मद शफी कुरेशी) : (क) राष्ट्रीय नेताओं के नामों की कोई सूची तैयार नहीं की गई। किन्तु प्रतीक और नाम (अनुचित प्रयोग का निवारण) अधिनियम, 1950 के अधीन, व्यापारिक प्रयोजनों के लिये, राष्ट्रपति, प्रधान मन्त्री, महात्मा गांधी, पंडित जवाहरलाल नेहरू के नामों का तथा राष्ट्र चिन्हों का प्रयोग अथवा चित्रण वर्जित किया गया है। व्यापार चिन्ह रजिस्ट्री की नीति भी व्यापार तथा पथ चिन्ह अधिनियम, 1958 के अधीन राष्ट्रीय नेताओं के नामों अथवा चिन्हों को व्यापार चिन्ह के रूप में पंजीकृत करने की नहीं है।

(ख) जी, हां। महाराष्ट्र सरकार ने प्रतीक तथा नाम (अनुचित प्रयोग का निवारण) अधिनियम, 1950 के अन्तर्गत छत्रपति शिवाजी महाराज का नाम शामिल करने का सुझाव दिया है और भारत सरकार ने इस सुझाव को मान लिया है।

(ग) प्रश्न नहीं उठता।

PAINTS AND VARNISH MANUFACTURING FACTORIES

2806. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the number, names and places of foreign and Indian owned factories manufacturing paints and varnishes in India with capital investments, names of directors, details of foreign collaboration, if any, of each unit;

(b) the names and particulars of products with their quantity and value produced by each unit annually during the last 3 years;

(c) the value of products exported annually with the names of countries during the above period by each unit; and

(d) the amount of foreign exchange allowed annually during the last 3 years to each manufacturing unit and particulars of items imported with their specified purpose ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information is being collected and it will be laid on the Table of the House.

PAINTS AND VARNISH MANUFACTURING FACTORIES

2807. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the amount of profit remitted to foreign countries annually during the last five years by foreign-owned companies manufacturing paints and varnishes;

(b) the number of employees and annual wage bill, company-wise;

(c) the number of foreigners employed, their salaries and their annual remittances overseas, company-wise; and

(d) the amount of annual profit by the manufacturers during the last 3 years, company-wise ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information is being collected and it will be laid on the Table of the House.

MATCH FACTORIES

2808. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY